

MADHYA PRADESH STATE JUDICIAL ACADEMY, JABALPUR

Conference of Principal District & Sessions Judges

4th & 5th February, 2023
MPSJA, Jabalpur

DAY ONE: 04.02.2023 – Saturday

SESSIONS	TIME							
	10.00 am to 10.35 am	Inauguration of Conference By: Hon'ble Chief Justice High Court of Madhya Pradesh						
	10.35 am to 10.45 am	<i>GROUP PHOTOGRAPH</i> <i>Followed by Tea</i>						
I	10:45 am to 12:00 Noon 10:45 am to 10:50 am 10:50 am to 11:20 am 11:20 am to 11:50 am 11:50 am to 12:00 pm	Topic: Role of Principal District & Sessions Judge in Judicial and Administrative functions Scope of discussion: <ul style="list-style-type: none">• Problems relating to ACRs.• Mentoring and supervision• Inspiring commitment and catalyzing performance• Other related issues Chaired By: Hon'ble Shri Justice Sujoy Paul Judge, High Court of Madhya Pradesh Introductory Address by Chair – 5 min Panel Speakers: 3-5 min each – Participant Principal District & Sessions Judge <table style="width: 100%; border: none;"><tr><td>1. Shri Prabhat Kumar Mishra</td><td>4. Shri Bhagwati Prasad Sharma</td></tr><tr><td>2. Smt. Anuradha Shukla</td><td>5. Shri Amitabh Mishra</td></tr><tr><td>3. Shri Prem Narayan Singh</td><td>6. Shri Pranesh Kumar Pran</td></tr></table> Open Discussion – 20 min Concluding remarks & Keynote Address by Chair – 10 min Vote of thanks	1. Shri Prabhat Kumar Mishra	4. Shri Bhagwati Prasad Sharma	2. Smt. Anuradha Shukla	5. Shri Amitabh Mishra	3. Shri Prem Narayan Singh	6. Shri Pranesh Kumar Pran
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<p align="center">II</p>	<p>12:00 noon to 01:15 pm</p> <p>12:00 noon to 12:05 pm 12:05 pm to 12:35 pm</p> <p>12:35 pm to 1:05 pm 1:05 pm to 1:15 pm</p>	<p>Topic: Developing an efficient Judicial System Scope of discussion:</p> <ul style="list-style-type: none"> • Speedy Trial with qualitative judgment • Maximum utilization of judicial working hours by reducing loss of time • Securing timely presence of witnesses • Board Management • Other related issues <p>Chaired By: Hon'ble Shri Justice Vivek Agarwal Judge, High Court of Madhya Pradesh</p> <p>Introductory Address by Chair – 5 min Panel Speakers: 3-5 min each – Participant Principal District & Sessions Judge</p> <table border="0"> <tr> <td>1. Shri Avnindra Kumar Singh</td> <td>4. Shri Pradeep Mittal</td> </tr> <tr> <td>2. Shri Arun Kumar Singh (Sr.)</td> <td>5. Smt. Renuka Kanchan</td> </tr> <tr> <td>3. Shri Subodh Kumar Jain</td> <td>6. Shri Jitendra Kumar Sharma (Sr.)</td> </tr> </table> <p>Open Discussion – 30 min Concluding remarks & Keynote Address by Chair – 10 min Vote of thanks</p>	1. Shri Avnindra Kumar Singh	4. Shri Pradeep Mittal	2. Shri Arun Kumar Singh (Sr.)	5. Smt. Renuka Kanchan	3. Shri Subodh Kumar Jain	6. Shri Jitendra Kumar Sharma (Sr.)
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<p>LUNCH BREAK – 1:15 pm to 2:15 pm</p>								
<p align="center">III</p>	<p>02:15 pm to 03:30 pm</p> <p>02.15 pm to 02:20 pm 02:20 pm to 02:50 pm</p> <p>02:50 pm to 03:20 pm 03:20 pm to 03:30 pm</p>	<p>Topic: Strategies to achieve organizational goals Scope of discussion:</p> <ul style="list-style-type: none"> • Effective implementation of cause-list • Rational distribution of work • Re-fixation of working hours • Co-ordination between Bar and Bench • Other related issues <p>Chaired By: Hon'ble Shri Justice G.S. Ahluwalia Judge, High Court of Madhya Pradesh</p> <p>Introductory Address by Chair – 5 min Panel Speakers: 3-5 min each – Participant Principal District & Sessions Judge</p> <table border="0"> <tr> <td>1. Shri Rajendra Kumar Vani</td> <td>4. Shri Afsar Javed Khan</td> </tr> <tr> <td>2. Smt. Giri Bala Singh</td> <td>5. Shri Virendra Singh Rajput</td> </tr> <tr> <td>3. Shri Dev Narayan Mishra</td> <td>6. Shri Anand Kumar Tiwari</td> </tr> </table> <p>Open Discussion – 30 min Concluding remarks & Keynote Address by Chair – 10 min Vote of thanks</p>	1. Shri Rajendra Kumar Vani	4. Shri Afsar Javed Khan	2. Smt. Giri Bala Singh	5. Shri Virendra Singh Rajput	3. Shri Dev Narayan Mishra	6. Shri Anand Kumar Tiwari
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<p>TEA BREAK – 3:30 pm to 3:45 pm</p>								

VI	11:15 am to 12:45 pm	<p>Topic: Key issues relating to District Court Administration: Scope of discussion:</p> <ul style="list-style-type: none"> • Issues relating to Works and Infrastructure. • Issues relating to IT Infrastructure. • Issues relating to Inquires of Class-III and Class-IV employees • Issues relating to Leave Rules, T.A. Rules, withdrawal and advance from GPF & GIS and preparation of pension cases • Communication with the High Court • Other related issues <p>By: Shri Ramkumar Choubey Registrar General, High Court of Madhya Pradesh & Officers of Registry</p> <p>Open Discussion</p>
VII	12:45 pm to 01:30 pm	<p>Topic: MPSJA – Looking forward Scope of discussion:</p> <ul style="list-style-type: none"> • Academic Calendar of MPSJA – Suggestions, if any • Suggestions of Subject/Topics for training • Two years Training of newly appointed Civil Judges Junior Division (Trainee Judges) and matters ancillary thereto • Views/suggestions regarding JOTI Journal • Other issues <p>Chaired By: Hon'ble Shri Justice Sujoy Paul, Chairman & Hon'ble Members of Governing Council, MPSJA</p> <p>Introductory Address by Chair – 5 min</p> <p>By: Shri Krishnamurty Mishra, Director, MPSJA</p> <p>Open Discussion Concluding remarks & Keynote Address by Chair Vote of thanks</p>
LUNCH BREAK – 1:30 pm to 2:30 pm		
VIII	02:30 pm onwards	Resolution & Valedictory Session
<i>Followed by High Tea</i>		

Note:

1. The Schedule is subject to change as per exigencies.
2. Use of Cell Phones during the Conference is strictly prohibited.
3. Participants are requested to be seated before 9:40 a.m. in the Auditorium on the first day of the Conference.

DIRECTOR